

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 124
CA(CAA)-64(PB)/2019

IN THE MATTER OF:

Ess Ess Footwear Pvt. Ltd.
And H. S. Polymers Pvt. Ltd.

... Petitioners/Applicant

SECTION: Under Section 230-232

Order delivered on 22.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

ORDER

In compliance of the last order certificate of the statutory auditor under Section 133 of the companies Act, 2013 has been filed.

Arguments heard. Order reserved.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)